

**GOVERNMENT OF INDIA
DEVELOPMENT OF NORTH EASTERN REGION
LOK SABHA**

UNSTARRED QUESTION NO:1819
ANSWERED ON:15.03.2005
FUNCTIONING OF NEC AND DONER
Gao Shri Tapir

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether North-Eastern Council (NEC) and Development of North Eastern Region are functioning at present as duplicating Departments;
- (b) if not, the main functions of NEC and DONER;
- (c) whether there is any proposal to shift the DONER Ministerial staff from Delhi to NER; and
- (d) if not, how the DONER Department shall function from Delhi for North East?

Answer

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P. R. KYNDIAH):

(a) to (b) While DONER is one of the Ministries of Government of India dealing with matters relating to the development of North Eastern Region as provided in the Allocation of Business Rules of Government of India, which includes, inter alia, the administration of Non-Lapsable Central Pool of Resources (NLCPR), NEC is a statutory body under the Ministry of DONER and functions in accordance with the North Eastern Council Act, 1971, as amended by NEC (Amendment) Act, 2002. The major functions of NEC include regional planning, monitoring & review of implementation of projects and schemes and to review the measures taken by the NEW States for the maintenance of security and public order in the NEW Region and to make recommendations to NE States for further measures necessary in this regard. However, Five-Year and Annual Plans of NEC, projects and schemes undertaken by NEC under such plans and allocation of budget and release of funds, etc., are approved by the Ministry of DONER in consultation with the Ministry of Finance and the Planning Commission, etc.

(c) No, Sir.

(d) DONER sanctions and funds developmental schemes/projects to the States of NEW Region and such projects/schemes are implemented through either the State Government Agencies or other Government Agencies.